12.32 hrs.

RE: QUESTION OF PRIVILEGE

Shri Kapur Singh (Ludhiana): Mr. Speaker, Sir, on the 11th of May, the debate on Orissa famine was held in the Lok Sabha and it was reported by the *Indian Express* spelling out a story which gave the names of all the participants in the debate. But for some reason or the other the name of our distinguished colleague, Mr. Mukerjee, was completely excluded from any mention thus creating a piece of false reporting through the trick of policy of *suppresio veri suggestio falsi*. The false report which creates a deliberate false impression about the proceedings held in the Parliament clearly tentamounts to a breach of privilege of the House. I, therefore, suggest that the matter may be dealt with in accordance with the rules of procedure of the House.

Mr. Speaker: The Editor of the *Indian Express* was asked to state what he had to say in the matter. He has, in his letter dated the 14th May, 1966, explained as follows:

"On going through the news report in the Indian Express referred to by Sardar Kapur Singh, I really would not describe it either as a false report or a report which creates a deliberately false impression about the proceedings in the Lok Sabha on May 11. However, it is true that the report was incomplete because of the omission of a reference to what Mr. Hiren Mukerjee had said.

This is what actually happened: Our Parliamentary Correspondent did refer in his report to what Mr. Mukerjee had said. Unfortunately, the Sub-editor who processed the copy at the news desk cut out that portion and several other portions to reduce the length of the story for reasons of space. It was perhaps an error of judgment on his part but I assure you that it was done in good faith. On behalf of the Indian Express, I would like to express my sincere regret for this. Kindly Convey our regrets to the Speaker and to the others concerned."

Shri Ranga (Chittoor): Drop the matter. This is not the only instance. My hon. friend has done a service to the House by drawing our attention to this. On several occasions, several of these daily papers have been ignoring the names of the Members....

Mr. Speaker: I would ask the press also to take note of this so that the number of breach of privilege motions is also reduced. They will be helping me if they take more care in that.

12.35 hrs.

RE: REORGANISATION OF PRESENT STATE OF PUNJAB

Shri D. D. Puri (Kaithal) *rose*—

Mr. Speaker: I might also say— Mr. D. D. Puri is also standing there —I read in the press that there was much concern in the minds of the Punjab Members on account of this falling through of yesterday's motion. I had asked the Leader of the House to consult his colleague. I have been advised that there will not be any change in the programme that has been scheduled so far as the coming into existence of the two provinces is concerned. That would be done as had been announced and that would not cause any difficulty or any obstacle so far as that programme is concerned. That would stand as it is.

Papers to be laid on the Table. Shri Sachindra Chaudhuri.

डा० राम मनोहर लोहिया: (फर्रुखाबाद) अध्यक्ष महोदय, भारत के अकाल के बारे में....

अध्यक्ष महोदय : यह स्टेटमेंट आ रहा है डाक्टर साहब।

डा० राम मनोहर लोहिया : उसी संबंध में मैं आपसे निवेदन कर रहा हूं....

अध्यक्ष महोदय : स्टेटमेंट आ जाने दीजिए तब....

डा० राम मनोहर लोहिया : वह नहीं आ रहा है। छागला साब सिर्फ सर्वे आफ इंडिया पर बोल रहे हैं....

अध्यक्ष महोदय : अब आप स्टेटमेंट आने दीजिए तो मैं देखूंगा कि क्या बोल रहे हैं वह और फिर आपकों भी सुन लूंगा।

डा० राम मनोहर लोहिया : यह तो आपके खुद के कागज में लिखा है कि सर्वे आफ इंडिया पर वह बोल रहे है।

अध्यक्ष महोदय : उनका स्टेटमेंट आने दीजिए, मैं आपको इजाजत दे दूंगा, मैं कह रहा हूं।

Papers to be laid. Shri Sachindra Chaudhuri.

12.37 hrs.

RE. MOTIONS FOR ADJOURNMENT

श्री बागड़ी (हिसार) : अध्यक्ष महोदय मैं आपसे थोड़ा सा निवेदन करना चाहता हूं....

अध्यक्ष महोदय : ठहरिये। देखिये इस तरह से तो नहीं हो सकता है।

श्री बागड़ी : मेरा जो कामरोको प्रस्ताव है उसके ऊपर मेरा व्यवस्था का प्रश्न है। यह इस तरह से तो कामरोको प्रस्ताव को टालने की कोशिश की जा रही है। क्योंकि हिन्दुस्तान के क्षेत्रफल का सवाल है, भारत की सीमा का संबंध है और बहुत जरूरी है... (व्यवधान)... एक मिनट आप पूरा मुझे सुन लें। औरों की भी तो सुनते हैं। लोक सभा की बुनियाद तभी है जब सारे भारत की सीमा की बात को खास तौर से अहमियत दी जाय। अगर यही कामरोको प्रस्ताव नहीं बनता है तो और कोई कामरोको प्रस्ताव नहीं बन सकता। मैं तीन नियम आपके सामने रखना चाहता हूं, आप सुन लीजिए...

अध्यक्ष महोदय : अब यह तो रोज ही पढ़ते हैं और सबको पता है

श्री बागड़ी (हिसार) : तो अध्यक्ष महोदय, रोज पढ़ते हैं तो इन तीन नियमों में यह कामरोको प्रस्ताव आता है और मैं निवेदन करूंगा कि अगर इसको टाल दिया गया तो भारत की जनता का जो भारत की रक्षा के प्रति मन है और लोक सभा के प्रति जो श्रद्धा है वह दोनों ही टूट जायगी कि लोक सभा में लोग भारत की सीमाओं और क्षेत्रफल के ऊपर भी....

अध्यक्ष महोदय : आर्डर, आर्डर अब आप बैठ जाइये। मैंने सुन लिया। (व्यवधान) बैठ जाइए, मैंने कहा आपसे कि आप बैठ जाइये।

एक एडजर्नमेंट मोशन मुझे कल भी दिया गया और पहले भी दिया गया था और मैं इसको नामंजूर किया है। जो तीन नियम वह पढ़ना चाहते हैं वह हर एक रोज हाउस में पढ़ता है और हमें पता है : मगर मैंने कल कहा था कि लेटेस्ट पब्लिकेशन जो उनका था वह भी सन् 1964 का था। आज कोई नयी चीज नहीं हुई है। डाक्टर शाहा ने कहा था कि मैंने परसों पढ़ा है। मैंने कहा था कि यह कोई काज नहीं हो सकता कि मेम्बर की नोटिस में देर से आता है तो यही काज हो जाय....

श्री मौर्य (अलीगढ़) : लाइब्रेरी में कल ही आया है।